



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original Application No. 647 of 2002
 Applicant(s) Narendra Nath Satpathy Respondent(s) Union of India
 Advocate for Applicant(s) M/s P. K. Jena Advocate for Respondent(s) N. Panda

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

LP.O/B.D. for Rs.50/- filed
 For Registration please.

P. K. Jena
C.O.

23/7/12

For Admission with
 limitation - copy of
 O.A. served.

DS
23/7/12

Bench

REGISTER

23/7/12
 Registrar

1. ORDER DATED 24-07-2002.

Heard Mr. P. K. Jena, Advocate for the Applicant and Mr. S. B. Jena, learned ASC for the Union of India (On whom a copy of this petition has been served).

The grievance of Applicant, as raised in the present OA, is stated to be pending before the National Savings Commr. (Res. NO. 2) alongwith the legal opinions and recommendations. In the said premises, this

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OA. 647/02

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Required postages
cf. 1/18

Free copies of
order dt. 24.7.02
may be handed
over to counsel
for petitioner / opp party

1/18

1/18
S.O.

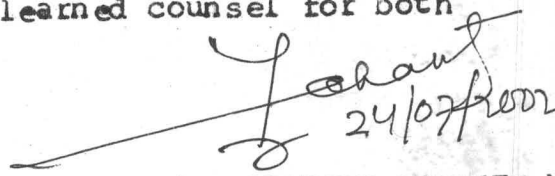
copies of order
dt. 24.7.02 along with
copies of OA Comm
communicated to all
resps.

2/18

2/18
S.O.

Original Application is disposed of with a direction to the said Respondent No.2 to consider the grievance of the Applicant, as raised in his representation (and as also raised in the present OA) within a period of three months from the date of receipt of a copy of this order.

Send copies of this order, along with copies of Original Application, with its annexures, to the Respondents (at the cost of the Applicant) by Regd. Post with AD. Advocate for the Applicant undertakes to furnish the required postages by 25.7.2002. Upon furnishing the required postages, free copies of this order be handed over to learned counsel for both sides.


(MANORANJAN MOHANTY)
MEMBER (JUDICIAL)

KNM/CM.